## THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR ORDER SHEET

•	ORBER SHEET	
	APPLICATION NO.:	
Applicant(s)		Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

10.11.2005

CP 72/2005 (OA 141/2005)

Mr. Ramesh Chand, Counsel for applicant.

Let the matter be listed on 17.11.2005.

(M.L. CHAUHAN) MEMBER (J)

 $(A. K^{\nu}AGARWAL)$ VICE CHAIRMAN

AHQ

17.11.2005

CP 72/2005 (OA 141/2005)

Mr. Ramesh Chand, Counsel for applicant.

Heard the learned counsel for the applicant.

We are of the view that the present Contempt Petition is wholly mis-conceived. Accordingly, we are of the view that there is no violation of the order dated 06.04.2005. Therefore, the present Contempt Petition is dismissed.

(M.L. MEMBER (J)

ahq

(A.K.AGARWAL)

VICE CHAIRMAN

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